

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

Sub: High Court for the State of Telangana – Letter received from the DIG / Director, Central Detective Training Institute, Ramanthapur, Hyderabad – Nomination of Judicial Officers for Cyber Crime and Cyber Law Awareness Training Programme – Orders issued - Reg.

Order ROC No.46/SO/2019, Dated 26.03.2019

The Hon'ble High Court has been pleased to nominate the following Judicial Officers to participate in the Programme on Cyber Crime and Cyber Law Awareness Training Programme for Public Prosecutors and Judicial Officers, scheduled to be held from 08.04.2019 to 10.04.2019 at Central Detective Training Institute, Hyderabad :

DISTRICT JUDGES:

01. Sri B.S.Jagjeevan Kumar, VIII Addl. District & Sessions Judge, Miryalguda, Nalgonda District.
02. Smt K.Sailaja, Addl. Special Judge For SPE and ACB cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.

SENIOR CIVIL JUDGES :

01. Sri D.Kiran Kumar, II Additional Judge, City Civil Court, Hyderabad.
02. Smt. D.Varoodhini, Deputy Director, Telangana State Judicial Academy, Secunderabad.

The joining instructions are enclosed herewith for compliance of the nominated participants.


REGISTRAR GENERAL

26.03.19

To

The Individuals concerned.
The Registrar (IT-cum-CPC), High Court of Judicature at Hyderabad.(for placing the same in the Official website of the High Court)